

LIST OF TOTAL NO. OF CASES RANDOMLY ALLOCATED DURING THE MONTH OF JULY 2026

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (NO. OF CASES RANDOMLY ALLOCATED)
1	TIS HAZARI COURT	CENTRAL	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	784	CS (COMM)	19
					OMP (I) Comm	8
					OMP (COMM)	1
					Misc. DJ	2
					Execution (Comm)	9
					Ex. COMM AWARD BY ARB. COMM	1
					OMP(MISC) COMM	1
2	TIS HAZARI COURT	CENTRAL	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	785	CS (COMM)	8
					OMP (I) (COMM)	8
					OMP (COMM)	2
					M/DJ	3
					EXECUTION	13
3	TIS HAZARI COURT	CENTRAL	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	786	CS (COMM)	23
					OMP (I) Comm	10
					TRANSFER OUT	1
					OMP (COMM)	1
					MISC DJ	2
					RBT	3
					Execution (Comm)	9
4	TIS HAZARI COURT	CENTRAL	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	787	CS (COMM)	12
					EXECUTION (COMM)	18
					OMP (COMM)	1

					OMP (I) (COMM)	14
					CONTEMPT PETITION	1
					MISC. DJ	1
5	TIS HAZARI COURT	CENTRAL	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	788	CS (COMM)	13
					OMPC(COMM)	2
					MISC. DJ	2
					EXECUTION (COMM)	7
					OMP (I)	8
6	TIS HAZARI COURT	CENTRAL	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZARI COURT CENTRAL DELHI	789	CS(COMM)/OMPI/EXECUTION /ARBT./MISC. DJ	31
7	TIS HAZARI COURT	CENTRAL	MS. REKHA DISTRICT JUDGE, COMMERCIAL COURT-07		CS(COMM) +COUNTER CLAIM	19
					OMP(I) COMM + OMP(COMM)	11
					EXECUTION	9
					MISC. DJ+ REVIEW PETITION	1
8	TIS HAZARI COURT	CENTRAL	SH. RAMESH KUMAR -II DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CS (COMM)	8
					EXECUTION	6
					OMP (I) (COMM)	7
					MISC.DJ (COMM)	8
9	TIS HAZARI COURT	CENTRAL	SH. ANIL ANTIL, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	CS (COMM)	13
					EXECUTION (COMM)	4
					OMP (I) (COMM)	18
					Mis DJ	2
10	TIS HAZARI COURT		SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CIVIL	44

11	TIS HAZARI COURT		SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	TOTAL CASES E-FILED IN THE MONTH AND RBT	23
12	TIS HAZARI COURT		SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CS(COMM)	11
					OMP(I)COMM	8
					EXECUTION (COMM	8
					MISC DJ	1
					EX COMM AWARD BY ARB COMM	6
13	TIS HAZARI COURT		SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CS(COMM) + COUNTER CLAIM	16
					OMP(I) COMM	14
					EXECUTION / EX. AWARD BY ARBITRATOR	10
					MISC. DJ + MISC EX + RP	3
					OMP(COMM)	1
TOTAL						485
14	TIS HAZARI COURT	WEST	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	789	cs	24
					OMP (I)	38
					Execution	18
					Ex Arb Comm	9
15			MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	790	CS COMM	16
					OMP COMM	6
					OMP I COMM	25
					EXECUTION COMM	15
					MISC DJ	6

16		WEST	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	791	CS (COMM)	15
					OPM(I)/ARBITRATION/MISC COMM	36
					MISC DJ	3
					COUNTER CLAIM	0
					EXECUTION	12
17			SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM)	42
					Execution (comm)	10
					OMP (COMM)	39
					OMP (e) (COMM)	0
					ARB. A (COMM)	0
					MISC. DJ	4
18			SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM.)	25
					EX (COMM)	25
					MISC(DJ)	3
					OMP (I)(COMM)	37
19			SH. PRASHANT KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS(COMM)	21
					OMP(I)(COMM)	26
					EXECUTION (COMM) /M-EX	8
					EXE. COMM AWARD	4
					MISC DJ/ CIV DJ	3
					CONTEMPT	0
					OMP (COMM)	1
TOTAL						471
20	PATIALA HOUSE COURT	NEW DELHI	SH. PULASTYA DISTRICT JUDGE (COMMERCIAL COURT)-01	PARAMCHALA (COMMERCIAL COURT)-04	CS(COMM)	31

					TRADE MARK	7
					ARBITRATION U/S 9	7
					ARBITRATRATION U/S 34	11
					OTHER ARBITRATION CASES	11
					MISC. DJ/ COUNTER CLAIM	10
					EXECUTION(COMM)	6
21			SH. SANJAY KHANAGWAL DISTRICT JUDGE (COMMERCIAL COURT)	24	CS (COMM) SUIT FOR RECOVERY	34
					TRADEMARK	7
					EX(COMM) – AWARD BY ARB. COMM	4
					EXECUTION (COMM)	2
					OMP (COMM) U/S – 34 ARBITRATION & CONCILIATION ACT, 1996	13
					OMP (I) (COMM) U/S – 9 ARBITRATION & CONCILIATION ACT, 1996	7
					OMP (T) (COMM.) U/S 14 & 29-A ARBITRATION & CONCILIATION ACT, 1996	1
					OMP (MISC) / (COMM) U/S – 29 A – ARBITRATION &	6
					MISC. EX.	1
					MISC. DJ	2
22			MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03		SUIT FOR RECOVERY	28
					SUIT FOR TRADEMARKS	6
					EXECUTION PETITION	5
					OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	14
					PETITION U/S 29A OF ARBITRATION & CONCILIATION ACT	3
					APPLICATION U/S 151 OF CPC	7
					PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	6
TOTAL						229
23	SAKET COURT	SOUTH	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	614	CS (COMM)	16
					EX. COMM.	5
					OMP COMM.	2

					EX. COMM. AWARD	1
					OMP (I) COMM.	11
24	SAKET COURT	SOUTH	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	503	CS (COMM)	19
					ARB. A. COMM.	1
					EX. COMM.	9
				503	OMP (I) COMM.	54
25			SH. SANDEEP YADAV	614	CS (COMM)	18
					ARB. A. COMM.	1
					EX. COMM.	3
					EXP. COMM. (AWARD	3
					OMP (I) COMM.	55
26			SH. SUDESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	503	CS (COMM)	17
					EX. COMM.	6
					OMP COMM.	3
					EX. COMM. AWARD	3
					OMP (I) COMM.	22

27			SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)		CS (COMM)	23
					EX. COMM.	5
					OMP COMM.	1
					EX. COMM. AWARD	2
					OMP (I) COMM.	36
TOTAL						316
28	SAKET COURT	SOUTH-EAST	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	18 BLOCK 1	COMMERCIAL	22
29	SAKET COURT		SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	14	COMMERCIAL	42
30	SAKET COURT		DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	20	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
31	SAKET COURT		MS. ANU GROVER BALIGA	21	Commercial Suit, Arbitration Petition & Execution Petition	42
32	SAKET COURT		MS. NEELAM SINGH	22	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	23
33	SAKET COURT		MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	23	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	26
34	SAKET COURT		SH. TARUN SAHRAWAT, DISTRICT JUDGE(COMMERCIAL COURT)	30	CS(COMM) OMP (I)	14
				(COMM) OMP	2	
				MISC (COMM)	3	
				OMP(COMM)	1	
35	SAKET COURT		MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)	39	OMP (I) (COMM)	3
					OMP (COMM) CS	0
					CS (COMM)	14
					EX (COMM)	1
					Ex.COMM - Award by Arb. Comm	6

TOTAL						114
36	KARKARDOOMA	EAST	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	209	CS(COMM-74)	14
37	KARKARDOOMA	EAST	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	101	CS(COMM-74)	21
					OMP(COMM-73)	1
					OMP (COMM)-78	1
TOTAL						37

38	KARKARDOOMA	NORTH-EAST	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	74	CS (COMM)	10
					MISC. DJ	7
					EXECUTION PETITON	10
					EXECUTION (COMM) AWARD BY ARB. COMM.	19
					TRANSFERRED IN/RESTORED	5
TOTAL						51
39	KARKARDOOMA	SHAHDARA	SH. PRITAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	57	CS(Comm)	21
					EXECUTION	10
					MISC.DJ CASE	1
					ARBT A (COMM)	1
					OMP(COMM)	0
					RESTORED/RBT	4
40			MS. KIRAN BANSAL	56	CS(Comm)	12
					EX COMM	17
				56	OMP COMM	0
				56	MISC DJ	2
41			SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	303	CS(Comm)	17
					EXECUTION	11
					MISC.DJ CASE	6
					OMP(I)COMM	2
					RESTORED/RBT	4
42			SH. PAWAN KUMAR MATTO DJ (COMM-04)		CS(COMM)	18
					OMP(COMM)	1
					OMP(I) COMM	-
					Ex	10
					Misc Case	4
					RBT/RESTORED	-
					Transferred	-
TOTAL						141

43	ROHINI COURT	NORTH-WEST	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	758	CS(COMM)	56	
					OMP	14	
					MISC DJ	3	
					EX	18	
					COUNTER CLAIM/CONTEMP PETITION	2	
44			SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	759	CS(COMM)	52	
OMP(Comm.)/OMP (I)(Comm.)					17		
MISC DJ/RTI					11		
EX					30		
TOTAL							203
45	ROHINI COURT	NORTH	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	760	CS(COMM.)	43	
					OMP(Comm.)& OMP (Comm)	219	
					EXECUTION	32	
					Misc. Application DJ	5	
					Review Pet/ Cont.Pet/Counter Claim	2	
46		NORTH	SH. SHAILENDER MALIK, DISTRICT JUDGE(COMMERCIAL COURT)		CS(COMM.)	47	
					OMP(Comm.)& OMP (Comm)	195	
					EXECUTION	24	

					MISC DJ/ARB	2
TOTAL						569
47	DWARKA COURTS	SOUTH WEST	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	603	CS (COMM)	27
					OMP (I) (COMM.)	98
					EX COMM AWARD	7
48	DWARKA COURTS		SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02	613	CS (COMM)	17
					OMP (COM)	1
					OMP (I) (COMM.)	104
					EX COMM AWARD	5
49	DWARKA COURTS		SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	614	CS (COMM)	19
					OMP (COM)	2
					OMP (I) (COMM.)	72
					EX COMM AWARD	2
50	DWARKA COURTS		SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04	509	CS (COMM)	27
					OMP (COM)	1
					OMP (I) (COMM.)	80
					EX COMM AWARD	7
TOTAL						469
GRAND TOTAL						2616